

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 06-06-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

-----  
**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
-----

**APPLICATION NUMBER : IA(IBC)/826/(CHE)/2024**

**PETITION NUMBER : CP/IBC/120/2023**

**NAME OF THE APPLICANT : Ramachandra Subramanian (IRP)  
M/s. Lare Fibe And Energies Pvt Ltd**

**NAME OF THE RESPONDENT(S) : Mayilvel Ponnusamy and Another**

**UNDER SECTION : Sec 19(2) of IBC, 2016 r/w Rule 11 of NLCT  
Rules 2016**  
-----

**ORDER**

Ld. Counsel Mr. T. Jayasankar for the Applicant. Ld. Counsel Mr. Sankalp Shrivastav for the Respondent.

In this case the Applicant RP sought the following information from the Respondents for the purpose of preparing Information Memorandum:

1. Accounting software used by the company until last year.
2. Audited Balance Sheet and other financial statements for the past three years i.e., 2019 to 2022.
3. Complete list of Debtors and operational creditors during the last three years and its current status.
4. Fixed Assets Register.
5. Insurance details of the various properties that have been insured.
6. GST Login along with Password.

Contd ... 2

/2/

7. Any other information / details that the erstwhile management may like to provide.

The information sought by RP are to be provided by the Suspended Directors of the company namely R1 and R2. As the information sought are basic information which are in the possession of the erstwhile Directors, the same is to be provided immediately in the interest of early resolution of CIRP. Any attempt to delay in providing information would invite serious consequences. R1 and R2 is directed to provide the above information in serial no.1 to 6 as sought within 2 weeks and file a compliance memo on or before 25.06.2024.

Post the Application for hearing on **27.06.2024**.

**-Sd-**

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

phk

**-Sd-**

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**